

**In the National Company Law Tribunal**  
**Registrar**

**CP No. 1183/2016**

**In the matter of:**

**M/s. Ajinkya Enterprises ..... Petitioner**

**VS.**

**Aares Telecom (P) Ltd. ..... Respondent**

**SECTION OF THE COMPANIES ACT: 433 (e), 434 & 439**

**Order deliver on 28.6.2017**

**Coram: Shiv Ram Bairwa, Registrar**

For the Petitioner (s) : Shri Rahul Bhatia, Advocate

For the Respondent (s) : None Appeared

**ORDER**

This matter was received on transfer from Hon'ble High Court of Delhi pursuant to notification no. G.S.R. 1119 (E) & S.O 3676 (E) dated 7<sup>th</sup> December, 2016 issued by Ministry of Corporate Affairs, Government of India.

The counsel for the petitioner has filed compliance affidavit alongwith proof of service to the corporate debtor. The documents were filed on 8.6.2017.

List the matter before the Hon'ble Principal Bench on 04.07.2017.

—Sd—  
**(Shiv Ram Bairwa)**  
**Registrar**